

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/23/KOB/2021
SECTION	241-242 C/ACT
NAME OF PARTIES	T R SANU V/S BHOOMIKA DIGITAL CABLE SERVICES PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P G JAYASHANKAR, P K RESHMA, REVATHY P MANOHARAN, S SAJEEV.
RESPONDENTS ADVOCATE/ PROFESSIONAL	C S VIVEK KUMAR.

23 April 2024

O R D E R

IA(C/ACT)/59/KOB/2023 in CP/23/KOB/2021

This is an IA bearing No. 59/KOB/2023 filed by the Applicant, Viz., Mr. T R Sanu seeking directions to disclose certain information and to provide the copy of the documents submitted before this Tribunal in sealed Cover pursuant to the order dated 21.04.2022 in IA(C/ACT)/8/KOB/2021.

Learned Counsel, Mr. P G Jayashankar appears physically on behalf of the Applicant. Learned Authorized Representative CS, Mr. Vivek Kumar appears physically on behalf of the respondents.

The counsel appearing for the respondents fairly states and concedes that he has no objection if the sealed envelope/cover is opened and the inspection of those documents, which are in the said sealed envelope are allowed.

(2)

After hearing the counsels appearing for both sides, we are of the view that the said sealed envelope/cover shall be opened by the Deputy Registrar of NCLT, Kochi Bench on 29.04.2024 at 03:30pm. Counsel for both sides are directed to remain personally present on the above date and time.

It is made clear that the Applicant shall not be permitted to take any photocopies or photographs of these documents. The applicant is permitted to note down the details of the documents only. After allowing the inspection of the documents, the Dy Registrar is directed to re-seal the envelope/cover.

With the aforesaid observations, this IA(C/ACT)/59/KOB/2023 is **allowed and disposed of.**

IA(C/ACT)/51/KOB/2022 in CP/23/KOB/2021

List this matter for further consideration on **12.06.2024.**

CP/23/KOB/2021

List this matter for further consideration on **12.06.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**